

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated, the 28th January, 2022

No.HCM/1/96/BENCH As directed, it is hereby informed to all the learned members of the Bar and the litigants that, henceforth, all cases filed shall be accompanied by a proper index giving the page numbers of each individual document filed therewith separately.

By Orders etc.,

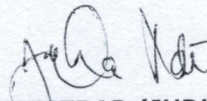
Sd/-

REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
Imphal, 28th January, 2022

No.HCM/1/96/BENCH/ 1194-112
Copy to :-

1. The President, High Court Bar Association, Manipur
2. The Advocate General, Govt. of Manipur.
3. The Registrar, Admin & Vigilance, High Court of Manipur.
4. The Govt. Advocates, Govt. of Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
13. The P.S. to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
14. All the Superintendents/Court Officers/Stamp Reporter/ Protocol Officers, High Court of Manipur.
15. The Court Masters, High Court of Manipur.
16. Guard File/ Order Book
17. Notice
18. Concerned file.

*For kind information and circulation to
the learned members*


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR